

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO - 252
ANSWERED ON -27/11/ 2024

DRIVER CABINS

252. SHRI MADAN RATHORE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that Government is serious about air-conditioning the driver cabin of private truck vehicles in the country, if so, by when and if not, the reasons therefor; and
- (b) whether it is also a fact that if the driver cabin is air-conditioned, the driver remains active which will reduce the number of vehicle accidents?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN GADKARI)

(a) & (b) In order to improve the working efficiency of drivers and to address the issue of driver fatigue, the Central Government vide G.S.R 886(E) dated 8th December, 2023, has mandated that for the cabin of vehicles of N2 category (motor vehicle used for carriage of goods and having a Gross Vehicle Weight exceeding 3.5 tonnes but not exceeding 12 tonnes) and N3 category (motor vehicle used for carriage of goods and having a Gross Vehicle Weight exceeding 12 tonnes) manufactured on and after 8th June, 2025 shall be fitted with an air-conditioning system and the testing of the cabin fitted with air- conditioning system shall be as per IS14618:2022, as amended from time to time. Further, any vehicle of N2 category and N3 category, manufactured in the form of drive-away chassis, on or after the 8th June, 2025, shall be supplied with a type approved kit of air conditioning system as per IS14618:2022 by the chassis manufacturer to facilitate the body builder in installing the kit.
